

# HIGH COURT OF CHHATTISGARH : BILASPUR

## NOTIFICATION

No. 1039 /Confdl./2022  
II-15-7/2004 (Pt. III)

Bilaspur, Dated the 02 /08/2022

In exercise of the powers conferred under Articles 225 & 227 of the Constitution of India, the High Court of Chhattisgarh, hereby, makes the following amendment in the High Court of Chhattisgarh Rules, 2007, namely :-


### AMENDMENT

In the said Rules, -

After clause (xiii) of Rule 4-C in Chapter I-A (Rules for the disposal of Non-Judicial Business), the following shall be inserted, namely :-

“(xiv) to consider the representations of Judicial Officers with regard to expunging the adverse remarks/ up-gradation of grades in Annual Confidential Reports or to refer to a Committee for the said purpose.”

By Order of the High Court

  
(Arvind Kumar Verma)  
Registrar General  
02.08.2022

No. 1040 /Confdl./2022  
II-15-7/2004 (Pt. III)


Bilaspur, dated 02 /08/2022

### Copy forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance/D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
22. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Confidential/D.E./Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
24. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
25. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.
26. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
 (ARVIND KUMAR VERMA)  
 REGISTRAR GENERAL  
 02.08.2022